

SHRI H. N. MUKERJEE : Many times. One at the normal time and another in the afternoon. This is a very important matter in regard to West Bengal. Government should have come forward with their own statement. Government should inform Parliament about what it intends to do. In Bengal they do something, but they do not announce that elections would follow as quickly as possible. And yet, this sort of thing happens. You leave us in a very peculiar position.

12.03 hrs.

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

**Reported intrusion of Pakistani Plane into Indian Territory**

SHRI BAL RAJ MADHOK (South Delhi) : I call the attention of the Minister of Defence to the following matter of urgent public importance and I request that he may make a statement thereon :—

“The reported intrusion of a Pakistani aeroplane into Indian territory over Jaisalmer for taking photographs of the newly constructed aerodrome there.”

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NARENDRA SINGH MAHIDA) : Mr. Speaker, Sir, Government have made investigations into the reported intrusion by a Pakistani aircraft into Indian territory over Jaisalmer airfield areas for taking photographs. There appears to be no truth in the report regarding the air intrusion.

SHRI BAL RAJ MADHOK : The statement of the Minister has come as an anti-climax, one would say. This report was published in all the national papers and it was based on the report published in the local newspapers. I trust you, because you are an hon. Minister here, but there seems to be something wrong with your source of information. Here it is not a question of one intrusion. Pakistan is an enemy country and we know that it is under a dictator and the whole history bears it out that whatever a dictator finds thing difficult for him in his own home he tries to divert the attention of his people by a foreign adventure. Now there is trouble in East Pakistan and West Pakistan

and elections are coming. Therefore, the powers that be are working up anti-Indian propaganda, anti-Hindu propaganda to fire hatred and the whole press of Pakistan is full of such news. They are filling up their arsenal and they are stepping up their aggressive activities towards this country. They took away two soldiers of ours from a conference table. The conference was being held on our territory and they forcefully took our soldiers away. Their aggressive activities in Kashmir and other areas are growing up. There is collusion between Pakistan and China and there are reports, though not official, and I have also my guess that Pakistan and China may create trouble. Whether before the elections or after the elections a show down by Pakistan is something which is not unthinkable, but something very possible. In 1965 with one convincing victory things would have been different and Pakistan would not have thought of a show down. Now these things are happening. Some you may detect ; some you cannot detect. I think you are not capable of detecting them ; even though you may talk so much of your defence preparedness, actually things are different. In the light of all that, I want to put a specific question and I hope you will answer it. Firstly may I know whether it is a fact that Pakistan occupied a part of the Jaisalmer area in Rajasthan after the cease-fire in 1965 ? Is it also a fact that some people living in that area are under the influence of Pir Pagaro and Maulana Madudi ? Is it also a fact that during the 1965 war Pir Pagaro had issued a fatwa that they should side with Pakistan and that Maulana Madudi had also issued a fatwa that all the Muslims should side with Pakistan and it was in view of all those fatwas that these people sided with Pakistan.

MR. SPEAKER : The Calling Attention is about a plane flying over the Jaisalmer area. But he has covered the whole ground of Indo-Pakistan relationship. He is taking too much liberty. I am not going to allow it.

SHRI BAL RAJ MADHOK : It is a very relevant question. This Jaisalmer area, part of which was occupied by Pakistan, is a very strategic area. Since then we have made some preparation, building some aerodrome and so on and Pakistan knows all that. Rajasthan border and Gujarat border

[Shri Balraj Madhok]

are more vulnerable than Punjab border. In view of all this, even if this news about Pakistan intrusion into Indian air space is wrong, in view of the war-like preparations and the anti-Indian propaganda of Pakistan and the strategic importance of this area, what steps are you taking to see that the Rajasthan and Gujarat borders are properly protected both against air aggression and aggression by the land forces of Pakistan ?

SHRI NARENDRA SINGH MAHIDA : I share the anxiety of the hon. Member about air intrusions into India. But I would like to assure him that ever since the 1st of January, 1970 as far as Rajasthan area is concerned, particularly Jaisalmer section of which we are now talking, there was no air intrusions at all. But I would like to say for the information of the House that we have had some incidents over the northern section, but not in the Jaisalmer area.

As far as the defence of the Rajasthan area is concerned, we have taken all adequate steps to safeguard not only the airport but the border also. I cannot give you information about what equipment we have but adequate steps have been taken to safeguard all this area, particularly this Aerodrome.

श्री प्रकाश वीर शास्त्री (हापुड़) : अध्यक्ष महोदय, लड़ाई का यह नियम है कि भंगर धनु की कमर न तोड़ी जाय तो एक बार वह जिस रास्ते को देख लेता है, तो दोबारा उस रास्ते से न आकर दूसरे रास्ते से आक्रमण करने की कोशिश करता है। 1966 के युद्ध में पंजाब में चोट खाने के बाद पाकिस्तान 1965 के बाद से ही राजस्थान के सीमावर्ती क्षेत्रों में एक भयंकर आक्रमण की तैयारी कर रहा है। जैसलमेर का हवाई भड्डा धूमि नया बना है और यह भी उसी क्षेत्र के अन्दर है। मैं मंत्री महोदय से जानना चाहता हूँ—क्या यह बात सही नहीं है कि 1965 में जोषपुर, जो पाकिस्तान के बार्डर से 350 मील दूर था, वहाँ पाकिस्तानी हवाई जहाज इस तरह से चक्कर काटते रहते थे, जैसे वे आराम से घूमने के लिये आये हों। उस लड़ाई में 00 बम

उन्होंने जोषपुर पर गिराये थे, लेकिन भगवान की कृपा थी—पाकिस्तानी बम गिराने वाले इतने ट्रेण्ड नहीं थे, जोषपुर शहर किसी तरह से बच गया, बाद में एक एन्टी-एअर-क्रैपट गन वहाँ पर भेजी गई।

मंत्री महोदय ने बताया कि इस एरिये में तो नहीं, लेकिन दूसरे कुछ क्षेत्रों में पाकिस्तानी विमानों ने उल्लंघन किया है। मैं जानना चाहता हूँ—यदि यह बात सही है, तो क्या आपने अपनी सेना के अधिकारियों और इन्जीनियरों को यह आदेश दिये हैं कि पाकिस्तानी विमान ज्यों ही भारतीय सीमा में प्रवेश करें, उनको देखते ही एक दम मार गिराया जाय ? यदि यह सही है, तो क्या अब तक कोई इस प्रकार की घटना हुई है ? अगर नहीं हुई है तो इस का क्या कारण है ?

दूसरी बात—आपकी सेना के उच्च अधिकारियों ने, खास तौर से राजस्थानी क्षेत्र के अधिकारियों ने, क्या आपके पास कोई इस प्रकार की जानकारी भेजी है कि इस सीमावर्ती क्षेत्र में जो भारत और पाकिस्तान के बीच लगता है, बहुत बड़ी तादाद में पाकिस्तानी जासूस काम कर रहे हैं और आप का कोई रहस्य वहाँ पर छिपा नहीं रहता है ? इस को दूर करने के लिये आप क्या प्रयास कर रहे हैं ?

श्री नरेन्द्र सिंह महीडा : शास्त्री जी ने जो प्रश्न पूछा है—मैं स्पष्ट कह सकता हूँ कि हमारी एअर-फोर्स को नाम्बर्ज-आफ-इन्टरनेशनल बिहेवियर के अनुसार इंस्ट्रक्शन्स दी हुई है कि ज्यों ही कोई हवाई जहाज हमारी हद में आता है, तो उस को नीचे गिरा दें।...

श्री प्रकाश वीर शास्त्री : क्या ऐसा कोई इन्स्टेंस है ?

श्री नरेन्द्र सिंह महीडा : लेकिन सिविल-साइज्ड बिहेवियर के मुताबिक धाम तौर पर जब कोई जहाज आता है तो पहले उस को बार्निंग

देते हैं नीचे आने के लिये। जैसा आपने सुना होगा, पिछले दिनों हमारे एक सिविल जहाज को लाहौर जाना पड़ा था और उस को वहाँ उतरने की इजाजत दी गई थी, कुछ डिफिकल्टीज की वजह से ऐसा हो सकता है। जब वे कांटेक्ट करते हैं तो उन को इजाजत दी जाती है। हर एक हवाई जहाज को गिराना अच्छा भी नहीं है, लेकिन अगर फाइटर एयर क्राफ्ट हो और अपनी टैरीटरी पर उस की मंशा कोई हानि पहुंचाने की हो, तो उस को गिरा देने की इस्टिमेशन दी हुई है। अन्तर्राष्ट्रीय विधेय के मुताबिक पहले उस को नीचे आने की वार्निंग देते हैं, अगर वह नहीं सुनता है, तो उस को गिरा देते हैं।

जहाँ तक इंटेलिजेंस वगैरह की बात है, जैसा अमी का रिवाज है, वह सब हमारे यहाँ है। उन की सब माहिती हमारे पास है, अगर हमारी माहिती उन को मिलती है, तो उन की माहिती हम को भी मिलती है। इस के लिये हमारी डिफेन्स सर्विसिज पूरी जाग्रत हैं, आप इस के लिये अभी कोई चिन्ता न करें।

श्री क० ना० तिवारी (बेतिया) : अध्यक्ष महोदय 29 जुलाई को जयपुर की एक रिपोर्ट है। मंत्री महोदय ने अभी बिलकुल इन्कार कर दिया कि कोई प्लेन ही नहीं आया, लेकिन इन्विज्शन एक्सप्रेस में निकला है कि :

"The plane flew for some time over the newly constructed aerodrome in Jaisalmer. According to informed circles here, the plane came at night. The matter has been referred to the Centre."

मैं जानना चाहता हूँ कि क्या वहाँ की सरकार से आप के पास कोई कन्फिर्मेशन आया है कि प्लेन रात में आया तथा क्या इस के बारे में छानबीन की गई है? अगर छानबीन की गई है तो क्या आपने अपने सोर्स से की है या राज्य सरकार से की है या वहाँ के लोगों से भी पूछताछ की गई है कि किस आधार पर प्रेस में यह रिपोर्ट निकली है?

दूसरा सवाल—क्या पाकिस्तान की तरफ से पिछले सालों में कई मर्तबा वायोलेषन्ज किये गये हैं, यदि किये गये हैं, तो उन के सम्बन्ध में सरकार ने क्या कार्यवाही की है?

श्री नरेन्द्र सिंह महीडा : हम ने राजस्थान सरकार से पूछा है कि इस मामले में आप क्या जानते हैं। वे कहते हैं कि हम ने जांच की है। हमारे आसिसर्ज वहाँ गये हैं, पुलिस भी गई है डिफेन्स सर्विसिज के अफसर भी गये हैं। उन्होंने वहाँ कोई ऐसी बात नहीं पाई है, कोई कार्टरिजेज या फोटो-शल्ज भी नहीं मिले हैं। राजस्थान सरकार से हमें कोई ऐसी माहिती नहीं मिली है, प्रेस में जो एपिअर हुआ है, वह गलत एपिअर हुआ है, राजस्थान सरकार ने हमें कोई ऐसी इत्तिला नहीं भेजी है और न ही वह भेजने वाले हैं। प्रेस वालों को जो खबर मिली है, मैं नहीं कह सकता कि वह कैसे आई है—न ही वहाँ कोई जहाज की आवाज आई है और न ही कोई उड़ा।

श्री कंबर लाल गुप्त (दिल्ली सदर) : जहाज जैसी कोई भी चीज होगी, उसी को बता दीजिये।

श्री नरेन्द्र सिंह महीडा : मैं यह भी कह सकता हूँ कि हमारे रेडार वर्क करते हैं, जो रेडार में हों नहीं आती है, तो क्या करूँ, क्या जबरदस्ती ले आऊँ। हमारे सब इन्विज्मेंट वर्क कर रहे हैं लेकिन ऐसी कोई सूचना नहीं है।

जहाँ तक एअर-वायोलेषन्ज का सवाल है—मैंने कहा है कि राजस्थान में जनवरी, 1970 से कोई वायोलेषन नहीं हुआ, लेकिन 14 वायोलेषन नार्दन सैक्टर में हुए हैं, उस के लिये डिप्लोमेटिक मैसेज से प्रोटेस्ट किया है।

SHRI S. M. KRISHNA (Mandya) : There is 644-mile desert frontier between India and Pakistan in the Rajasthan sector. I would like to know from the Government if the Indian security forces have come to

[Shri S. M. Krishna]

realise certain feverish activities that are taking place on the other side of the border. Recently, the Chief Minister of Rajasthan, Mr. Mohanlal Sukhadia and the Home Minister of Rajasthan, Mr. Damodar Vyas, both of them, have taken the opportunity to visit these border check-posts, to talk to our jawans and to ensure that the obligation rests on them to provide the report of activity on the borders to the Government concerned. I am surprised that the Minister of State says that no such report has been received from the Government of Rajasthan.

Now, in view of these facts that have been revealed, I would like to know from the Government if they would immediately contact the Chief Minister of Rajasthan and ascertain the facts about the feverish activities going on the border. The regulars are being recruited to the Army; the mujahids are being trained; the new airports are being located and new roads are being laid down there. I would like to know if the Minister can deny all these facts.

**SHRI NARENDRA SINGH MAHIDA :**

The normal activity has been going on. This is the season after summer to carry out normal exercises. These exercises are going on this side and that side. We are fully aware about it. We should not be perturbed about the exercise going on the other side. As far as the statement of the Chief Minister of Rajasthan and the Home Minister of Rajasthan is concerned, we have just read it in the press. We have no further information.

**SHRI S. M. KRISHNA :** Is the Government going to dismiss these activities that are taking place on the other side of the border as just normal activities?

**THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) :** It is not a question of dismissing them. We have to keep abreast of the activities across all the borders, of the preparations they are making as to what new air-fields they have constructed, what new roads they have constructed, etc. and make preparations on our side to meet the preparations on the other side. I may assure the House that we are aware of these things and we are taking precautionary measures. We are fully seized of the situation.

**SHRI S. S. KOTHARI (Mandsaur) :** The hon. Minister of State, Shri Mahida, is very nice man. But he is a new Minister. Probably, he is not aware of the seriousness of the statement he is making in the House.

He has made two statements. (1) There has been no intrusion anywhere in Rajasthan. (2) They have got radar facilities and anything that comes in reflected in the radar. My information is that there is no radar in Jaisalmer. It is newly constructed airport and the radar is yet to be installed. Enemy helicopters which intrude into our territory do not leave any marks behind. Sir, there is clear cut report in the newspaper.

“एक पाकिस्तानी हेलीकोप्टर 125 मील भारतीय सीमा में घुस गया और अर्ध-रात्रि के समय जैसलमेर के निकट नवनिर्मित हवाई अड्डे के चित्र लेकर वापिस पाक की ओर चला गया। चित्र काफी नीचे आकर लिए गए बताते हैं। यह हवाई अड्डा हाल ही में तैयार हुआ है किन्तु सैनिक सज्जा और राडार आदि यंत्रों का कार्य अभी तक काफी है।”

Naturally when an airport is constructed, it takes time to instal the radar. But the Minister has made a statement which is not correct. The radar is not there. If the radar is not there, the coming of the helicopter is not likely to be discovered at night by them.

Secondly, the Home Minister of Rajasthan has made a statement to the Press which says :

“राज्य मन्त्री, श्री हीरालाल देवपुरा ने राजस्थान पत्रिका को बताया कि ये पर्चे चीनी भाषा में हैं...”

Various pamphlets have been distributed all over Rajasthan. They have been discovered. It is now stated :

“ये पर्चे चीनी भाषा में हैं और उनपर किसी चीनी नेता की तस्वीर है। ये पर्चे काफी संख्या में हवाई जहाज से फेंके गए और बायुयान को काफी नीचे लाया बताते

हैं। उन्होंने कहा कि राजस्थान में कोई चीनी भाषा नहीं जानता इसलिए केन्द्र के पास भेजे गए हैं।”

These pamphlets, which are in Chinese, have been sent to Central Intelligence for being inquired into and looked into. How can the Minister make a statement that there is no intrusion and these pamphlets are not there ?

SHRI RANDHIR SINGH (Rohtak) : Which is this paper ? What is the name of the paper ?

SHRI S. S. KOTHARI : *Rajasthan Patrika*, Jaipur—issue dated 28th July.

Regarding the network of spies and intense military activity on the side the hon. Members have referred to them already. My specific question to the Minister is :

(1) Is there a radar in the Jaisalmer airport ? He is a new Minister. I hope he does not wish to entangle himself and he knows what he is talking about. (2) Whether there has been any intrusion in Rajasthan anywhere in the last 2 months ? Let him ascertain and make a statement of fact before the House Sir, the term 'Vayuyan' includes helicopters also. (3) Whether pamphlets in Chinese have been distributed in Rajasthan including Jaisalmer, Pali, Bhilwara, Jaipur, Udaipur, Barmer and all these districts and if so have some of them been sent to the Central Intelligence for being looked into and inquired into.

SHRI NARENDRA SINGH MAHIDA : I can certainly assure the hon. Member that Jaisalmer is covered by radar. I cannot disclose all the equipment we have here or there. But I can assure the hon. Member that Jaisalmer is certainly covered by radar.

श्री कंवर लाल गुप्त : हैलिकाप्टर राडार में कवर होता है क्या ? हैलिकाप्टर तो बहुत नीचे उड़ता है।

SHRI S. S. KOTHARI : Was the helicopter reflected in the radar ?

SHRI NARENDRA SINGH MAHIDA : There is no air intrusion into Rajasthan. Aircraft covers helicopters also.

श्री कंवर लाल गुप्त : हैलिकाप्टर उसमें कवर नहीं होता।

SHRI NARENDRA SINGH MAHIDA : As far as the hon. Member's question whether Chinese leaflets were distributed, we are making inquiries. It covers a very wide area. It does not pertain to this particular question. We are making investigation. This question refers to only Jaisalmer. As far as the question of leaflets is concerned, we shall certainly make inquiries and let you know.

SHRI RANDHIR SINGH : Are you in possession of the leaflets ? (*Interruptions*).

SHRI N. K. SANGHI (Jodhpur) : I am very grateful to you, Sir. Through I belong to the ruling party, it is my painful duty to start with correcting a misleading statement which was given. The Minister just now said...(*Interruption*).

MR. SPEAKER : Mr. Sanghi, will you please sit down ? Your name is not in the ballot.

SHRI N. K. SANGHI : Sir, I crave your indulgence. Just give me one minute...

MR. SPEAKER : Your name is not there.

SHRI N. K. SANGHI : Allow me one minute. It is a very serious matter. I crave your indulgence.

MR. SPEAKER : Your name is not there in the ballot...(*व्यवधान*)...

श्री प्रकाशवीर शास्त्री : यह देश की रक्षा का सवाल है, उनको सुन लीजिए।... (*व्यवधान*)...

SHRI BAL RAJ MADHOK : Here is a Member who comes from that area. He knows about the area as the hon. Minister and I think we may hear what he has got to say.

SHRI AMRIT NAHATA (Barmer) : I sent a Calling Attention Notice. Why is my name not there ? I also come from that area. People who do not know A, B, C of

[Shri Amrit Nahata]

this thing come here and say so many things which are not facts.

SHRI N. K. SANGHI : The Minister said that no plane has landed in Jaisalmer. That is what he has said. I want to ask him specifically whether any intimation has been received by the Defence Ministry that a plane landed in Jaisalmer airport. There is a pilot officer in charge of that airport. By the time he came this plane had taken off... (*Interruptions*).

MR. SPEAKER Will you please sit down? Your name is not there.

SHRI N. K. SANGHI : Pamphlets have been distributed (*Interruption*). Here is a pamphlet which I would like to lay on the Table\* of the House. (*Interruption*).

MR. SPEAKER : Your name is not there : you may please sit down.

श्री हुकम चन्द कछवाय (उज्जैन) : सरकार कहती है कि पर्चे नहीं मिले तो जब सदस्य पर्चा दे रहा हो तो उसको सभा पटल पर रखना चाहिये और सदन को मालूम होना चाहिए कि वह पर्चा क्या है।... (व्यवधान)...

SHRI KANWAR LAL GUPTA : On a point of order (*Interruption*).

SHRI N. K. SANGHI *rose*—

MR. SPEAKER : Order, order. I am on my legs. If this is the way the procedure is going to be flouted... (*Interruption*).

SHRI NATH PAI (Rajapur) : He raised a point of order.

MR. SPEAKER : If Mr. Nath Pai also thinks like that then I am very unhappy.

SOME HON. MEMBERS *rose*—

MR. SPEAKER : I request you to kindly resume your seats.

\*The Speaker subsequently not having

श्री प्रकाशवीर शास्त्री : मैं यह निवेदन करना चाहता हूँ आपसे कि इस बात को ध्यान इतना हलका मत कहिए, यह देश की रक्षा से सम्बन्धित प्रश्न है और सारा हाउस इसमें इन्ट्रस्टेड है कि एग हवाई जहाज विदेशों से भारत की सीमा में घ्राए और इस तरह से पर्चे बांट कर चला जाए और सरकार कहे कि हमको जानकारी नहीं है।... (व्यवधान)...

श्री कबंर लाल गुप्त : अध्यक्ष महोदय, मैं आप से सहमत हूँ कि कौलिंग एग्जेशन में जिन का नाम हो वही बोल सकते हैं लेकिन यह एक एक्सप्लान है क्योंकि यह देश की सिब्योरिटी और डिफेंस की बात है। मंत्री महोदय ने जो जवाब दिया है वह अधूरा तो है ही मैं समझता हूँ कि वह फॉक्चुएली गलत भी है। मंत्री महोदय हमेशा हवाई जहाज की बात कर रहे हैं लेकिन हमारी इनफोरमेशन यह है कि हैलीकॉप्टर वहाँ आया था, वहाँ उतरा भी है और फिर चला गया। हमारा जो यह चार्ज है उसकी इक्वायरी होनी चाहिए। मैं समझता हूँ कि पूरे और सही फॉक्ट्स नहीं आये हैं। पर्चा यहाँ डिस्ट्रीब्यूट हुआ लेकिन हाउस की टेबुल पर रखने की इजाजत नहीं दे रहे हैं।

MR. SPEAKER : May I tell hon. Members the background of what has happened?

SHRI NATH PAI : On a point of order. My point of order is very clear. I absolutely submit when you say that the authority of the Chair must not be flouted by anybody. That was not the intention either of the hon. Member or of anybody else from this side. He was submitting—and because of the loud noise—it was drowned—that the hon. Minister concerned had misled the House.

I bring to your notice that on a major matter, if the statement made by the hon.

accorded the necessary permission, the paper

Minister is not in accordance with facts, then it is a legitimate duty, and it is an obligation on us to point that out, and if the hon. Member was submitting to you that the statement of the hon. Minister was not correct, then that was not flouting the authority of the Chair. It was just to remind you of our duty also. Shri Narendra Singh Mahida said that no such documents or pamphlets were distributed; but the hon. Member was in possession of one and which he has passed on to you.

**SHRI NARENDRA SINGH MAHIDA :** I never said that no pamphlets were distributed; I said that the matter was under investigation.

**SHRI NATH PAI :** It is not the job of the Member to bring it to the House, but if I have it, I can certainly submit it to the House. That was all that the hon. Member was doing. I do not think that he was guilty of flouting your authority at all.

**SHRI N. K. SANGHI :** On a point of order...

**MR. SPEAKER :** The hon. Member may kindly sit down. When I am on legs, he cannot rise on a point of order.

There were two calling-attention-notice, and I admitted one. I asked my secretariat if they could be joined together. They said that they could not be joined together because they related to two different places. But what was done was this. The hon. Member came to me. I was very sympathetic towards him. It was suggested that his name could also be balloted along with those of others. I am telling you the frank talk. I said 'All right, if he gets a chance, it is all right'. But his name could not come. He again saw me this morning. I said 'I am very sorry; I tried to help, but now that your name has not come, I am so helpless'. But to help him, I asked Shri Narendra Singh Mahida, and I went out of the way to ask him, to deal with that also I told him that since Shri Sanghi's name could not come, it would be much better if he could mention that also. If hon. Member think that an hon. Member, in spite of all this, could just get over and above me and all the hon. Members here also help him...

**SHRI NATH PAI :** No, it is a defence matter; it is a matter concerning the security of the country.

**SHRI KANWAR LAL GUPTA :** It is a matter of the security of the country. The hon. Minister is suppressing the facts.

**MR. SPEAKER :** The hon. Minister said that he had no information and he would find out and he would inquire into it and let the House know about it.

All that I can do now is to ask the hon. Minister to make a statement about it later on. But I cannot open the whole issue now, because this notice is related to Jaisalmer. So, how could there be reference to the other thing? This is very unfair. In spite of my requesting the hon. Member yesterday and accommodating him, still he takes full advantage of the sentiments of the House; I think hon. Members are supporting him because they do not know the back ground of everything. I am very sorry about it.

**DR. RAM SUBHAG SINGH (Buxar) :** But it is an unusual type of notice. If the statement made by the hon. Minister is factually incorrect, that should be got corrected, because correct information should be supplied to the House.

**MR. SPEAKER :** I have asked the hon. Minister to make a statement on this later.

**SHRI JAGJIWAN RAM :** If I say a few sentences, that will clarify the matter.

श्री प्रकाशवीर शास्त्री : अध्यक्ष महोदय, पहले संघी साहब को सुन लिया जाय तब उस के बाद रक्षा मन्त्री जी जवाब दें ।

**SHRI NATH PAI :** First, allow Shri Sanghi to have his say. Then, the hon. Minister can speak.

**MR. SPEAKER :** I am not prepared for that. I have gone out of the way already. I am not prepared to go any farther.

**SHRI SANGHI :** On a point of order...

**MR. SPEAKER :** Now, the hon. Member may kindly sit down.

SHRI NAVAL KISHORE SHARMA (Dausa) : Kindly listen to his point of order.

SHRI JAGJIWAN RAM : I shall deal with his point also.

SHRI SAMAR GUHA (Contai) : How can the hon. Minister answer him beforehand? How could he anticipate what the hon. Member is going to say?

SHRI JAGJIWAN RAM : I am not anticipating.

SHRI SAMAR GUHA : It is a defence matter. The hon. Minister has made a certain statement...

SHRI JAGJIWAN RAM : I am not anticipating. I am just going to clarify what answer has been given already.

SHRI JAGJIWAN RAM : In reply to the original call attention notice, what the Minister of State has said is that after investigation it has been found that there is no basis for the news that has appeared in the papers.

SHRI MADHU LIMAYE (Monghyr) : For what?

SHRI JAGJIWAN RAM : That a Pakistan aircraft came and intruded.

Then a question was asked whether Chinese leaflets had been distributed...

SHRI KANWAR LAL GUPTA : By helicopter.

SHRI JAGJIWAN RAM : By aircraft or helicopter. That was about many places in Rajasthan. This question was about the Jaisalmer area. About this we have said that after investigation, it has been found that there is no basis for this report. Then a supplementary was asked about the Chinese leaflets to which the Minister has replied that we are investigating. Till the investigation is completed, we cannot say about that.

SHRI MADHU LIMAYE : On a point of order.

SHRI JAGJIWAN RAM : We are not in a position to say definitely. We are

investigating. You cannot say we have denied it.

SHRI NATH PAI : The evidence is laid on the Table of the House that leaflets were dropped by an enemy or unidentified aircraft. It may be in Jaisalmer, it may be in other parts of Rajasthan.

SHRI JAGJIWAN RAM : May be. I am not in a position to say. It is being investigated. That point is being investigated by the Rajasthan Government.

DR. RAM SUBHAG SINGH : Leaflets have been dropped in India territory. The question is who has done it.

SHRI BALRAJ MADHOK : He could have said 'we are inquiring into the matter', instead of giving a categorical reply contradicting it. He has given a categorical reply and it is contradicted.

SHRI NARENDRA SINGH MAHIDA : See the record.

SHRI JAGJIWAN RAM : As far as I heard him, he said it is being investigated.

श्री मधु लिमये : अध्यक्ष महोदय, मेरा व्यवस्था का प्रश्न है और आप ने मुझे बुलाया भी है मुझे आप सुन लीजिये।

यह जो चीनी पत्रों का मामला है यह बिलकुल गलत बात है कि वह पहली बार उठा है। इसके बारे में बहुत प्रश्न भी पूछे गये थे और इस तरह का चीन पहले भी बंट चुका है इसलिये मेरी आप से प्रार्थना है कि रक्षा मन्त्री जी के जवाब देने से पहले संघी साहब को आप तथ्यों को रखने का मौका दें और तब मन्त्री जी को आप बुलायें।

MR. SPEAKER : On some other motion not on this.

श्री मधु लिमये : अध्यक्ष महोदय, सदन के नियम होते हैं सदन का काम मुच्चारू रूप से चलाने के लिए लेकिन जब देश की सुरक्षा का सवाल दरपेश हो तो प्रक्रिया पर इतना जोर देना ठीक नहीं होगा।

MR. SPEAKER : The Minister has already said that he will come out with the information later on.

Papers to be laid on the Table.

श्री मधु लिमये : अध्यक्ष महोदय, हम लोग जो यहां पर हैं वह सदन की और मुल्क की सेवा के लिए हैं। आज संघी साहब अगर सदन की और मुल्क की सेवा करना चाहते हैं तो प्रक्रिया के मामले पर आप को इतना जोर नहीं देना चाहिए क्योंकि यह देश की सुरक्षा का मामला भी इस समय सदन के सामने पेश है। आप एक मिनट उनकी अपनी बात कहने का मौका दे देंगे तो आस्मान फटने वाला नहीं है।

MR. SPEAKER : I am sorry I cannot allow it.

श्री मधु लिमये : उन्होंने टेबल पर भी रक्खा है उनको एक मिनट अपनी बात कहने का मौका दिया जाय। आप इस तरह से इतना घबड़ाते क्यों हैं? यह मुल्क की हिफाजत का सवाल है। संघी साहब को आप पहले सुन लीजिये। मेरी समझ में नहीं आता कि अगर एक मिनट उनको सुन लिया जायेगा तो क्या हो जायेगा? उस से कोई आस्मान तो फटने वाला नहीं है।

श्री रणधीर सिंह : यह तो ठीक है कि मिस्लीड करने का सवाल नहीं है और इस बारे में इनवैस्टिगेशन करने का मामला है लेकिन मेरी दरखास्त यह है कि चूंकि यह देश की सिक्योरिटी का मामला है इसलिए अगर संघी साहब को एक मिनट के लिए सुन लिया जाये तो इसमें क्या ऐतराज है? उससे मेरी समझ में तो मिनिस्टर को और हमें मदद ही मिलेगी। संघी साहब को सुन लेने में मेरी समझ में कोई हार्म नहीं है।

MR. SPEAKER : When the Minister comes out with the information, I will allow it.

श्री रणधीर सिंह : अध्यक्ष महोदय, अभी एक मिनट के लिए सुन लिया जाये तो...

What is the harm if you allow him ?  
*(Interruptions)*

MR. SPEAKER : When the Minister comes out with the information, I can allow it, not otherwise.

SHRI S. S. KOTHARI : On a point of order.

SHRI S. KUNDU (Balasore) : I have been on a point of order for the last half an hour.

SHRI S. S. KOTHARI : The hon. Minister Shri Mahida said that there was no air intrusion by Pakistan. Then, how have these pamphlets come ? Let him explain.

MR. SPEAKER : I have asked him to look into it and come out with a statement on this.

SHRI NAMBIAR (Tiruchirappalli) : The copy shows that it is a Japanese or Formosa thing. It has nothing to do with China.

12.41 hrs.

#### PAPERS LAID ON THE TABLE

##### Notifications under the Navy Act

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under section 185 of the Navy Act, 1957 :—

- (i) S. R. O. 40 published in Gazette of India dated the 21st January, 1967 containing corrigendum to Notification No. S.R.O. 74 dated the 7th March, 1964,
- (ii) The Navy (Pension) (Third Amendment) Regulation 1967, published in Notification No. S.R.O. 22 in Gazette of India dated the 27th January, 1968.
- (iii) The Navy (Pension) (Seventh Amendment) Regulations,